

**Government of Jammu and Kashmir,
Department of Food, Civil Supplies & Consumer Affairs,
J&K, Civil Secretariat, Srinagar/Jammu**

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Notification,

Jammu, the 31st July, 2023

S.O. 406 .-In exercise of the powers conferred by clause (b) of section 32 of the Consumer Protection Act, 2019 (No.35 of 2019), the Government hereby direct that Ms. Neelam Bala Bhardwaj, Member, District Consumer Commission, Kathua shall exercise the powers and discharge the functions of the Member, District Consumer Commission, Jammu also in addition to her own duties till regular appointment is made by the Government or till further orders, whichever is earlier.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Zubair Ahmad) JKAS

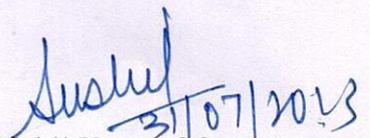
Commissioner/ Secretary to the Government

No. 7086926-FCSCA-Estt/338/2022

dated 31.07.2023

Copy to the:-

1. Joint Secretary(Jammu, Kashmir & Ladakh), Ministry of Home Affairs, Government of India.
2. Deputy Commissioner, Jammu for information.
3. Deputy Commissioner, Kathua for information.
4. President, State Consumer Commission, J&K.
5. President, District Consumer Commission, Jammu/ Kathua with the request to fix a roaster for the member by mutual arrangement, so that both the commissions can run smoothly.
6. Ms. Neelam Bala Bhardwaj, Member, District Consumer Commission, Kathua for information and necessary compliance.
7. Pvt. Secy to Commr./Secretary to the Government, General Administration Department for information of the Commr./Secretary.
8. Pvt. Secy to Commr./Secretary to the Government, Department of FCS&CA for information of the Commr./Secretary.
9. Pvt. Secretary to Secretary to the Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
10. Incharge website.
11. Stock file.


(Sushil Kumar Mattoo)

Under Secretary to the Government